GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1609 ANSWERED ON 29/07/2025

INTEGRATED INFRASTRUCTURE POLICY UNDER PMAY-G

1609. Smt. DhanorkarPratibha Suresh:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in BedyaBasti, Katoda, ArniTaluka, Yavatmal District, Maharashtra, houses have been sanctioned under the Pradhan MantriAwasYojana but beneficiaries are unable to reside in them due to lack of water facilities, districtwise;
- (b) whether the Government is contemplating to formulate an integrated infrastructure policy to address such situation;
- (c) whether in BedyaBasti, Katoda, ArniTaluka, Yavatmal District, Maharashtra, 47 families have got houses but basic amenities such as water, roads and toilets are lacking;
- (d) whether the Government is contemplating to fix accountability of the concerned agencies for such incomplete implementation of the scheme;
- (e) whether the Government has a list of other beneficiary groups in a similar situation as in Katoda village, Yavatmal district, if so, the details thereof and whether the construction of houses of beneficiaries is incomplete; and
- (f) if so, the details thereof and mechanism in place to provide funds or facilities urgently in such cases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (d): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) w.e.f. 1st April, 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing for All" in rural areas. Under the PMAY-G, the

initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the proposal for implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance to 2 crore additional houses.

Under PMAY-G, there is no integrated infrastructure policy. However, in case of landless beneficiary the State shall ensure that the beneficiary is provided land from the government land or any other land including public land (Panchayat common land, community land or land belonging to other local authorities). For the selected land, adequate infrastructure, viz., electricity, road connectivity and availability of drinking water, solid & liquid waste management facilities, may be ensured.

In addition to the unit assistance provided under the scheme, assistance of Rs.12,000/- is also extended for construction of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding. Further, it is mandatory to provide support of 90/95 person days unskilled wage employment at the current rates to a PMAY-G beneficiary for construction of his /her house in convergence with MGNREGS. The PMAY-G households are also provided piped drinking water, Liquefied Petroleum Gas (LPG), renewable energy source and building material is also provided through convergence with different government programmes. Convergence under the scheme also involves inclusion of women members of PMAY-G households under the fold of Self Help Groups (SHGs) through NRLM to explore better livelihood opportunities.

The state Government of Maharashtra has reported that all PMAY-G beneficiaries are provided access to basic amenities such as water and toilets including beneficiaries in Bedya Basti, Katoda, Arni Taluka, Yavatmal District, Maharashtra. The Ministry allocates the targets to the State/UT as a whole and District-wise/Block-wise/Gram Panchayat wise targets are fixed by the State. The block wise detail of targets allocated, houses sanctioned and houses completed under PMAY-G in Yavatmal district of Maharashtra is at Annexure.

(e) & (f): No such cases have been brought to the notice of this Ministry.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1609 TO BE ANSWERED ON 29.07.2025 regarding "Integrated Infrastructure Policy under PMAY-G"

Block-wise targets allocated, houses sanctioned, and houses completed under Pradhan Mantri Awaas Yojana (PMAY-G) in the Yavatmal district of Maharashtra

S.No	Block	Target fixed by	House	House
	Name	Districts	Sanctioned	Completed
1	Arni	17247	16718	5136
2	Babulgaon	8074	7822	2617
3	Darwha	21311	20195	4873
4	Digras	14964	14349	3573
5	Ghatanji	16216	15572	5266
6	Kalamb	7965	7873	3285
7	Kelapur	12158	11961	3720
8	Mahagaon	24598	23828	4648
9	Maregaon	4519	4496	946
10	Ner	11163	10880	2840
11	Pusad	46815	43212	9644
12	Ralegaon	8976	8761	2554
13	Umarkhed	31209	28828	6309
14	Wani	7069	6849	1658
15	Yavatmal	12009	11705	4182
16	ZariJamni	6006	5673	1588
	Total	2,50,299	2,38,722	62,839
